Annexure-7 Name of the corporate debtor: M/s Kasargod Power Corporation Limited: Date of commencement of CIRP: 19/01/2024: List of creditors as on:13/03/2024

List of operational creditors (Government dues)

Sl. No.			Details of claim received		Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	(Amount in₹ Amount of claim not	Remarks,	
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether relatedp arty?	% of voting share in CoC, if applicable	gent claim	mutual dues, that may be set-off	under verificati on	admitted		
	NIL													